

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O. A. NO. 814/90

New Delhi this the 25th day of July, 1994

CORAM :

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)  
THE HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

S/Shri

1. Amar Nath Aggarwal S/O Late Chajju Ram, Sector 7, Qr. No. 1232, R.K.Puram, New Delhi-22.
2. R. K. Rishi S/O Late Shambhu Dayal, 280, Ambika Vihar, Delhi-41.
3. Jagdish Chander Pant S/O Late I. D. Pant, No. 143-III, Timarpur, Delhi.
4. Panna Lal Gupta S/O Late Jamna Das Gupta, 14/142, Vyas Gali, Bahadurgarh.
5. Krishan Lal Ubawej S/O Gian Chand, D/9, Naraina Vihar, New Delhi.
6. Sarup Singh S/O Amir Singh, F-2905, Netaji Nagar, New Delhi.
7. Rameshwar Chander Wahie S/O Lok Nath Wahie, A1/196, Janakpuri, New Delhi.
8. Darshan Lal Marwah S/O R. C. Marwah, 285-286/B, Gali No.3, Majlis Park, New Delhi-33.
9. Kanhaiya Lal S/O Late Uday Ram, 17/937, Lodi Colony, New Delhi - 110003. ... Applicants

By Advocate Shri S. M. Rattan Paul

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. The Secretary, Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pension, North Block, New Delhi.

3. The Deputy Secretary (Estt),  
Ministry of Defence,  
Dalhousie Road,  
New Delhi.

... Respondents

Name for the Respondents

O R D E R (ORAL)

Shri S. R. Adige, Member (A) :-

Shri Rattan Paul, learned counsel for the applicants states that the relief which the applicants have prayed for has separately been granted, and that this application be disposed of as having become infructuous. Ordered accordingly.

*Lakshmi Swaminathan*  
( Lakshmi Swaminathan )  
Member (J)

*Adige*  
( S. R. Adige )  
Member (A)

/as/